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Title: Need to issue Railway Izzat Monthly Season Ticket to all eligible working members in a family with the enhanced validity of income certificate required for obtaining the monthly season ticket.

SHRI P. VISWANATHAN (KANCHEEPURAM): The then Railway Minister introduced the IZAAT Monthly Season Ticket scheme from 1st August, 2009 for the benefit of persons belonging to unorganised sector whose monthly income does not exceed Rs.1500 per month. The Monthly Season Ticket was priced at Rs.25 within 100 Kms.

I appreciate the Railway Ministry for extending the distance from 100 kms to 150 kms with effect from June 1, 2012. It is a welcome step beneficial to the poor people. But at the same time, I wish to point out the following facts for the Railway Ministry's consideration.

Previously the income certificate was valid for 2 years but as per new notification the applicant has to obtain fresh income certificate every time from MLAs. This is harassment to the passengers.

It was strange that izzat Monthly Season Ticket will be issued only to the Head of the Family in whose name the BPL card is issued. The other family members can also work as casual labourers in and around of their place of residence. This is an unwanted rule which requires amendment immediately.

As per the Railway Board telemax No: CII/2941/09Izzat Monthly Season Ticket dated 07.08.2009 that the validity of the identity card will become co-terminus with the validity of that income certificate. The poor daily wage earners have to run for obtaining income certificate every time just to obtain the Monthly Season Ticket and has to forego his earnings for that day. This also requires reconsideration.